

SHRI JAWAHARLAL NEHRU: I said that the Agency had some kind of a list which that Agency wanted these two Ministries to consider or, may be, give suggestions. The responsibility was that of the Tass Agency but we were not by-passed in that regard.

SHRI B. C. GHOSE: Sir, did the Ministries at any time consult any of the journalists' organisations in the country before finalising the names?

SHRI JAWAHARLAL NEHRU: So far as I know, not in this instance.

SHRI H. P. SAKSENA: May I know why no representative of the 'Ganatantra' was selected?

MR. CHAIRMAN: Order, order.

#### SHRI ASHOK CHANDA'S REPORT

\*280. SHRI H. C. MATHUR: Will the PRIME MINISTER be pleased to refer to starred question No. 17 answered in the Rajya Sabha on the 24th August 1954 and state what action Government have taken so far on the recommendations made in Shri Ashok Chanda's report?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): The principal recommendations made by Shri A. K. Chanda related to the existing arrangements for financial scrutiny and control. After careful consideration of these recommendations, in consultation with the former Comptroller and Auditor General, Government have decided, as soon as the administrative arrangements and the necessary trained manpower can be developed:

(a) to bring about a complete separation between Audit and Accounts; and

(b) to adopt arrangements for internal financial scrutiny and control similar to those which obtain in the U.K.

Experimental arrangements in both directions have already been introduced in a few Ministries. Steps have also been taken to increase substantially the powers delegated to Ministries and Heads of Departments to create posts and to sanction expenditure without prior reference to the Ministry of Finance.

Other recommendations made by Shri Chanda related to matters of less urgency. Those, however, found acceptable are already being implemented; some others are still under consideration. Meanwhile, the general drive, initiated by the O. & M. Division, to bring about an improvement in the speed and efficiency is yielding encouraging results.

SHRI H. C. MATHUR: May I know whether Mr. Chanda made any recommendations regarding the reorganisation of the Railway Board? I also want to know whether those recommendations have been accepted? If not, what are the reasons for not accepting them?

SHRI JAWAHARLAL NEHRU: Yes, Sir, he did make certain recommendations in regard to the Railway Administration and these, I believe, are still under consideration by the Railway Administration and certain other departments of Government.

SHRI H. C. MATHUR: Is the hon. Prime Minister aware that the reorganisation which has taken place in the Railway Board subsequent to the submission of this Report is just in contradiction to the recommendations made by Mr. Chanda? If it is so, how will the hon. Prime Minister reconcile the statement that the recommendations are still under consideration?

SHRI JAWAHARLAL NEHRU: Well, the reconciliation has taken place in the sense that some of the recommendations have not been accepted. The Railway Board after careful consideration of the suggestions, accepted some which have been given effect to but there

are many other recommendations which are still under consideration.

SHRI H. C. MATHUR: In respect of the Railway Board, may I know the main recommendations of Mr. Chanda which have been accepted?

SHRI JAWAHARLAL NEHRU: I am sorry I cannot give the detailed information.

SHRI B. C. GHOSE: In regard to the separation of Audit and Accounts, do I understand the Prime Minister to say that this has been introduced as an experimental measure in certain departments or is it that it has been accepted in principle but is now being introduced in certain departments only.

SHRI JAWAHARLAL NEHRU: It has been accepted completely that this separation should be effected but, in order to bring about a complete separation, there were certain initial difficulties really amounting to lack of trained personnel which are being got over. It has been introduced in certain Ministries straightway as an experimental measure in the sense of introduction but the principle has been accepted.

SHRI H. C. MATHUR: May I know, whether the recent appointment of Vigilance Officers in the Secretariat has any bearing on the recommendations of Mr. Chanda?

PROF. G. RANGA: That is to prevent corruption.

SHRI JAWAHARLAL NEHRU: I really am not sure but, so far as I can remember, this has no relation to any of Mr. Chanda's recommendations.

#### DEMARICATION OF INDO-PAKISTAN BOUNDARY LINES

\*281. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether the work of demarcation of boundary lines between the

Punjab (India) and Punjab (Pakistan) envisaged by the joint communique issued by the Governments of India and Pakistan on the subject during May 1955, has been completed; and

(b) if not, when it is likely to be completed?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). The Agreement reached in May 1955 between the Minister for Home Affairs and the Pakistan Minister for the Interior in this matter has not yet been ratified by the Government of Pakistan. The demarcation of the boundary in accordance with this Agreement will be taken up as soon as the ratification of the Government of Pakistan is received.

مولانا ایم - فاروقی : کیا یہ چیز

بتائی جا سکتی ہے کہ یہ ڈیمارکیشن  
کی دوبارہ حد بندی کی ضرورت  
کیوں پیش آئی اور اس پر گفتگو  
کرنے کی کیا ضرورت پیش آئی ؟  
چونکہ ہندوستان کی تقسیم ہوئی  
تھی تو کیا حد بندی نہیں ہوئی  
تھی ؟

†[मौलाना एम० फारूकी : क्या यह चीज  
बताई जा सकती है कि यह डिमार्केशन  
की, द्वारा हद्दबन्दी की, जरूरत क्यों पेश  
आई और उस पर गुफ्तगू करने की क्या  
जरूरत पेश आई ? जब कि हिन्दुस्तान की  
तकसीम हुई थी तो क्या हद्दबन्दी नहीं हुई  
थी ?]

श्री जवाहरलाल नेहरू : जी, जब हिन्दुस्तान  
की तकसीम हुई थी तब मांट टॉर से यह  
तय हुआ था कि क्या क्या हद्द हों, हिन्दु-  
स्तान और पाकिस्तान के। उसके बाद और